

STATEMENT

Statement showing the name of the Judicial Officers dealing both Civil and Criminal work in Udupi District, who have an availment of Summer Vacation 2018 from 30-04-2018 to 26-05-2018 (b.d.i.) and the arrangements made for disposal of work during that period.


Sl. No	Name and Designation of Officers.	Period of Vacation sought for	Period of Vacation Recommended to be granted	Concurrent arrangements proposed availment of Vacation.
1	2	3	4	5
1.	Sri Venkatesh Naik T. Prl. District & Sessions Judge, Udupi	01-05-2018 to 13-05-2018 (13 days)	01-05-2018 to 13-05-2018 (13 days)	Addl. District & Sessions Judge, Udu at Kundapura), Kundapura is proposed concurrent charge after the office 30-04-2018 till the commencement hours on 14-05-2018.
2.	Sri Vivekananda S. Pandit. Prl. Senior Civil Judge & C.J.M., Udupi	13-05-2018 to 26-05-2018 (14 days)	15-05-2018 to 26-05-2018 (12 days)	II Addl. Senior Civil Judge & JMFC, proposed to be in concurrent charge office hours on 14-05-2018 commencement of office hours on 28-05-2018.
3.	Smt. Lavanya H.N. Addl. Senior Civil Judge & Addl. C.J.M., Udupi	15-05-2018 to 26-05-2018 (12 days)	15-05-2018 to 26-05-2018 (12 days)	II Addl. Senior Civil Judge & JMFC, proposed to be in concurrent charge office hours on 14-05-2018 commencement of office hours on 28-05-2018.

1	2	3	4	5
4.	Smt. Noorunnisa II Addl. Sr. Civil Judge & JMFC, Udupi	30-04-2018 to 13-05-2018 (14 days)	01-05-2018 to 13-05-2018 (13 days)	Addl. Senior Civil Judge & ACJM, Udupi proposed to be in concurrent charge after office hours on 30-04-2018 till the commencement of office hours on 14-05-2018.
5.	Sri Irfan, Prl. Civil Judge & J.M.F.C., Udupi	14-05-2018 to 26-05-2018 (13 days)	01-05-2018 to 13-05-2018 (13 days)	The II Addl. Civil Judge & JMFC, Udupi is to be in concurrent charge after the office hours on 30-04-2018 till the commencement of office hours on 14-05-2018.
6.	Sri Manjunath M.S. Addl. Civil Judge & JMFC, Udupi	14-05-2018 to 26-05-2018 (14 days)	15-05-2018 to 26-05-2018 (12 days)	The IV Addl. Civil Judge & JMFC, Udupi is proposed to be in concurrent charge after the office hours on 14-05-2018 till the commencement of office hours on 28-05-2018
7.	Smt. Shobha E. II Addl. Civil Judge & JMFC, Udupi	14-05-2018 to 26-05-2018 (14 days)	15-05-2018 to 26-05-2018 (12 days)	The Prl Civil Judge & JMFC, Udupi is to be in concurrent charge after the office hours on 14-05-2018 till the commencement of office hours on 28-05-2018
8.	Sri Ramprashanth M.N. III Addl. Civil Judge & JMFC, Udupi	14-05-2018 to 26-05-2018 (14 days)	15-05-2018 to 26-05-2018 (12 days)	The Prl Civil Judge & JMFC, Udupi is to be in concurrent charge after the office hours on 14-05-2018 till the commencement of office hours on 28-05-2018.
9.	Sri Ashoka T., IV Addl. Civil Judge & JMFC, Udupi	30-04-2018 to 13-05-2018 (14 days)	01-05-2018 to 13-05-2018 (13 days)	The III Addl. Civil Judge & JMFC, Udupi is to be in concurrent charge after the office hours on 30-04-2018 till the commencement of office hours on 14-05-2018.

1	2	3	4	5
10	Sri Prakash K. Additional District & Sessions Judge, Udupi (Sitting at Kundapura), Kundapura	30-04-2018 to 13-05-2018 (14 days)	14-05-2018 to 26-05-2018 (13 days)	The Prl. District & Sessions Judge, Udupi is proposed to be in concurrent charge from the office hours on 14-05-2018 till the commencement of office hours on 28-05-2018.
11	Sri D.P. Kumaraswamy, Senior Civil Judge, Kundapura	30-04-2018 to 13-05-2018 (14 days)	01-05-2018 to 13-05-2018 (13 days)	The II Addl. Civil Judge & JMFC, Kundapura is to be in charge after the office hours on 30-04-2018 till the commencement of office hours on 14-05-2018 as this Court deals purely with Civil Matters.
12	Praveen Nayak, Addl. Civil Judge and J.M.F.C. Kundapura	30-04-2018 to 13-05-2018 (14 days)	01-05-2018 to 13-05-2018 (13 days)	The II Addl. Civil Judge & JMFC, Kundapura is to be in concurrent charge after the office hours on 30-04-2018 till the commencement of office hours on 14-05-2018.
13	Sri Chandrashekara Banakar II Addl. Civil Judge and JMFC Kundapura	14-05-2018 to 26-05-2018 (13 days)	15-05-2018 to 26-05-2018 (12 days)	The Addl. Civil Judge & JMFC, Kundapura is to be in concurrent charge after the office hours on 14-05-2018 till the commencement of office hours on 28-05-2018.
14	Smt. Amritha S. Rao Senior Civil Judge & Addl. CJM Karkala	14-05-2018 to 26-05-2018 (13 days)	15-05-2018 to 26-05-2018 (12 days)	The Prl. Civil Judge & JMFC, Karkala is proposed to be in-charge after the office hours on 14-05-2018 till the commencement of office hours on 28-05-2018 as this Court deals purely with Civil Matters.

2	3	4	5
Sri Puttaraju Prl. Civil Judge & JMFC, Karkala	01-05-2018 to 13-05-2018 (13 days)	01-05-2018 to 13-05-2018 (13 days)	The II Addl. Civil Judge & JMFC, Karkala proposed to be in-concurrent charge after office hours on 30-04-2018 till commencement of office hours on 14-05-2018
Sri Sathisha B. II Addl. Civil Judge & JMFC, Karkala	14-05-2018 to 26-05-2018 (13 days)	15-05-2018 to 26-05-2018 (12 days)	The Prl. Civil Judge and JMFC, Karkala proposed to be in-concurrent charge after office hours on 14-05-2018 till commencement of office hours on 28-05-2018

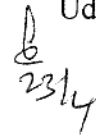
District Court, Udupi District
Udupi: Dated: 23-04-2018


(Venkatesh Naik T.)
Prl. District & Sessions Judge,
Udupi.

MEMO

No.ADMN/ 3019 /2018

Dated: 23/4


23/4

Copy communicated to the concerned subordinate courts of this unit for information and necessary action. They are further informed that the period of vacation recommended to be granted at Col.No.(4) of the statement is subject to approval of the Hon'ble High Court.

//By Order//
